

SECTION-III

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION
CIVIL APPEAL NO. 433 OF 2015

Indian Coffee Workers Cooperative
Through its General Secretary

.....Appellant(s)

-Versus-

Commissioner of Service Tax, Delhi

.....Respondent(s)

OFFICE REPORT

The office report was listed before the Ld. Registrar Court on 21st April, 2016, when the following order was passed:

**“Four weeks' time, as last opportunity, is granted to
the sole respondent for filing counter affidavit.
List again on 2.8.2016.”**

It is submitted that counsel for the sole respondent has not filed counter affidavit so far.

It is further submitted that time to file Statement of Case has already been expired, but no one has filed Statement of Case so far. Appeal is ready for hearing.

The Office Report is listed before the Ld. Registrar Court for orders.

Dated this the 14th day of September, 2016.

ASSISTANT REGISTRAR

Copy to:-

1. Mr. Rajinder Mathur, Advocate
129, Lawyers Chambers,
Delhi High Court.
2. Mr. B.K. Prasad, Advocate
Central Agency Section.

ASSISTANT REGISTRAR

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